

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**26. IA 771/2022 -19(2) IA 2500/2022 IA 2503/2022**  
**In C.P. (IB)/4362(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - IA 1921/2023 and IA 1923/2023**  
**Kinjalkumar Madhubhai Chaudhary**  
**Resolution Professional Of Shamik**  
**Enterprises Private Limited**  
**V/s**  
**Haresh Sankalchand Hirani**  
**IA 771/2022 Kinjalkumar Madhubhai**  
**Chaudhary IRP of Shamik Enterprises**  
**Private Limited**  
**V/s**  
**Haresh Sankalchand Hirani**  
**IA 2500/2022 Shri Kinjalkumar**  
**Madhubhai Chaudhary RP Shamik**  
**Enterprises Private Limited**  
**V/s**  
**Kushal Corporation**  
**IA 2503/2022 Shri Kinjalkumar**  
**Madhubhai Chaudhary RP Shamik**  
**Enterprises Private Limited**  
**V/s**  
**Naice Jewels Private Limited**  
**IN THE MATTER OF**  
**Hindustan Candle Manufacturing**  
**Co. Pvt. Ltd.**  
**V/s**  
**Sharmik Enterprises Pvt Ltd**

**Section: 43(1) r/w Sec 44 (1) Sec 66(1) 19(2) Sec 12(2) Application**  
**under any other provisions - IBC U/s 7 of (IBC)**

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**ORDER**

Adv. Mitali Bhatt a/w Adv Ayush Rajani appeared for the Respondent through VC. Adv. Amey Hadwale appeared for the Resolution Professional through VC. Due to paucity of time the matter could not be taken up. List this matter on **19.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**